

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 14-03-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.68 of 2017 (SZ)	Tandur Citizens Welfare Society, Rep.,by its President, Rajgopal Sarada, Ranga Reddy District, Telangana Vs Government of Telangana Rep.,by its Secretary, Mines & Geology Department, Secretariat, Hyderabad and 4 others	M/s. Swaminathan Law Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1	23.04.2018
2	Application No.102 of 2017 (SZ)	Sri. C.Murugan Proprietor M/s. Manjunath Dyeing Works Bangalore Vs The Member Secretary, Karnataka State Pollution Control Board, Bangalore and 2 others	M/s. V.Suthakar Counsel for Applicant M/s. R.Thirunavukarasu for R1,R2 M/s. M.R.Gokulkrishnan for R3	23.04.2018
3	Application No.134 of 2017 (SZ)	M.Ravichandran Palani and others Vs Joint Commissioner Palani and others	M/s. S.Kanniah Counsel for Applicant M/s. E.Manoharan for R1 to R4,R7,R8 M/s. H.Yasmeen Ali for R9 M/s. K.S.Viswanathan for R10	23.04.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
4	Application No.87 of 2015 (SZ)	Ramakrishnan N, Kollampara P.O., Kasargod District Vs The Union of India, Rep by the Secretary, MoEF & CC, New Delhi and 8 others	M/s Rajan Vishnuraj Counsel for Applicant M/s.Me.Saraswathy for R1 M/s. Rema Smrithi for R2 to R6 M/s.K.R.Harin for R7 M/s King & Partridge for R9	23.04.2018
5	Application No.05 of 2016(SZ)	Mr.Kandasamy,Kangayam, Triupur Dist. Vs The State of Tamilnadu, Rep. by its Secretary, E&FF, Chennai and 11 others	M/s. Prabakar Counsel for Applicant M/s. E. Manoharan for R1,R4, R5 & R6 M/s. H. Yasmeen Ali for R2,R3 M/s. K.T.S. Sivakumar for R7 M/s. N.S. Sivaprakash for R8 & R9 M/s.N.S.Siva Prakash for R10, R11,R12	23.04.2018
6	Application No.181 of 2015(SZ)	Dr.P.S.Vetriselvam, Yethpur, Salem Dist. Vs The Govt.of Tamil Nadu Rep.by its Secretary, Public Works Department, Fort St.George, Chennai and 5 others	M/s.M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
7	Application No.13 of 2016(SZ)	V.Kalaiselvan, Pethanaikenpalayam Taluk, Salem Dist. Vs The Govt of Tamil nadu Rep.by its Secretary, Public Works Dept, Chennai and 5 others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018

8	Application No.15 of 2016(SZ)	V.Durai Samy, Pethanaickenpalayam Taluk, Salem Dist. Vs. The Govt of Tamil nadu Rep.by its Secretary, Public Works Dept, Chennai and 5 others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
9	Application No.17 of 2016(SZ)	Ramkumar, Pethanaickenpalayam Taluk, Salem Dist. Vs The Govt of Tamil nadu Rep.by its Secretary, Public Works Dept, Chennai and 5 others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
10	Application No. 37 of 2016(SZ)	A.Selvaraj, Valappadi, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6R6	23.04.2018
11	Application No. 38 of 2016(SZ)	S.Jayapal, Pethanaickenpalayam Taluk, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
12	Application No. 39 of 2016(SZ)	K.Sudhakar, Pethanaickenpalayam Taluk, Salem District. Vs The Government of Tamil Nadu,	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018

		Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others		
13	Application No. 40 of 2016(SZ)	S.Selvakumar, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
14	Application No. 41 of 2016(SZ)	M.Palanisamy, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
15	Application No. 42 of 2016(SZ)	C.Marimuthu, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
16	Application No. 43 of 2016(SZ)	A.Rajendran, Pethanaickenpalayam Taluk, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
17	Application No. 44 of 2016(SZ)	R.Anandhan, Pethanaickenpalayam Taluk, Salem District Vs	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan	23.04.2018

		The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	for R1 to R6	
18	Application No. 45 of 2016(SZ)	A.Ravanan, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
19	Application No. 46 of 2016(SZ)	P.Thirugnana Sampantham, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
20	Application No. 57 of 2016(SZ)	Mr. R.P Ramakrishnan, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
21	Application No.58 of 2016(SZ)	Mr. V.Godhanda Raman Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
22	Application No.59 of 2016(SZ)	Mr. A.Kasi Vishwanathan Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
23	Application No.60 of 2016(SZ)	Mr. P.Muthukrishnan Salem District Vs	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan	23.04.2018

		The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	for R1 to R6	
24	Application No. 89 of 2016(SZ)	K.Dhanasekar, Kalleripatty, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
25	Application No. 90 of 2016(SZ)	S.Muniraj, Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
26	Application No. 91 of 2016(SZ)	G.Rukkumani, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
27	Application No. 92 of 2016(SZ)	P.S. Rathinam, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
28	Application No. 93 of 2016(SZ)	T.Kandasamy, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
29	Application No. 94 of 2016(SZ)	A.Singaravel, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary,	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018

		Public Works Department Chennai and others		
30	Application No. 95 of 2016(SZ)	S.Shanmuga Sundaram, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018
31	Application No.101 of 2016 (SZ)	P.Sabareesha Raja Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	23.04.2018

For further details, please log on to our website www.greentribunal.gov.in

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